

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12238-JK (LD) of 2024

DATED:- 08 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 08.07.2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
08-07-24

Annexure to the Government Order No. 12238-JK(LD) of 2024 dated 08.07.2024

S. No.	Title of the case	OIC
1	OA No. 1517/2021 titled Joginder Singh Vs UTU of J&K and Ors	Ms Saba Shawl SO to DG Prisons J&K
2	CRM No. 115/2024 titled Roshan Lal Vs UT of J&K and Ors FIR No. 20/2021 of PS SCW CBJ	Sh Sandeep Kumar SSP SCW CB Jammu
3	OWP No. 2549/2021 titled Mushtaq Ahmad Zargar Vs UT of J&K and Ors	Shri Zahid Ahmad Lone Dy SP Building PHQ
4	OA No. 28/2024 titled Mohammad Yousuf Bachoo Vs UT of J&K and Ors	Shri Sleet Shah JKPS DYSP Hqrs Srinagar
5	OA No 234/2024 titled Abdul Hamid Naikoo Vs UT of J&K and Ors	Sh Murtaza Ahmad, DYSP PID NO. EXK-952273 of CID CI Kashmir
6	TA No. 57/2022 titled Surinder Kumar Vs Home Ddepartment SWP NO. 2171/2016	Sh Harish Kotwal Superintendent Distrcit Jail Jammu
7	FIR No. 55/2023 pf P/S City Jammu UT of J&K Vs Jacob Gill	Shri Devinder Singh Bandral SDO City Jammu
8	WPC No. 1198/2024 titled Shivali Choudhary Vs Divisional commissioner Jammu and Ors	Shri Mudasir Hussain SDPO Jammu
9	Zahoor Ahmad kasab VS UT of J&K and Ors	Shri Aijaz Ahmad Naikoo PID NO. ARP 125732 SDPO Dooru
10	WPC No. 176/2024 titled Basher Ahmad Wani Vs UT of J&K and Ors	Shri Farooq Ahmad Wani PID NO. ARP 983932 SDPO Pahalgam
11	OA No. 1647/2023 titled Mohammad Abbas Vs UT of J&K and Ors	Sh Sajjad Ahmad DYSP DAR Kishtwar
12	HCP NO. 66/2024 titled Zaffar Ahmad Vs UT of J&K and Ors	Shri Aksh Kohli SDPOI Nagrota Jammu
13	TA No. 57/2022 titled Surinder Kumar Vs Home Department SWP NO. 2171/2016	Sh Harish Kotwal Superintendent Distrcit Jail Jammu
14	TA No. 6746/2021 titled Bishan Dass Vs D/o Jome UT of J&K SWP No. 1491/2012	Sh Veerinder Kumar Bhat Superintendent Central Jail Kotbhalwal jammu
15	CM No. 2213/2023 in CCP No. 494/2022 WPC No. 2620/2021 titled Parveena Jan Vs Mr A.K. Mehta	Syed Sleet Shah JKPS DYSP Hqrs Srinagar
16	WPC No. ---/2024 titled Salfi Izhar Vs Union of India and Ors	Sh Murtaza Ahmad, DYSP PID NO. EXK 952273 of CID CI Kashmir
17	WPC No. /2024 titled Mushtaq Malla Vs UT of J&K and Ors	Sh Zulifikar Azad Senior Superintendent Central Jail Srinagar No. KPS 013524

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*Revised
08/07.24*